

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:690
ANSWERED ON:24.11.2011
RECHARGE OF GROUND WATER
Patil Shri A.T. Nana

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Government of Maharashtra has sent any proposal for the artificial recharge of ground water project, under the Central Sector Scheme;
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto;
- (d) whether the Union Government has received complaints regarding the delay in release of funds for the said project; and
- (e) if so, the efforts made by the Government to redress the grievances?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Proposals for artificial recharge to ground water under the Central Sector Scheme are submitted by the State implementing agencies to the Central Ground Water Board (CGWB) through the State Level Technical Advisory Committees (STAC) headed by the Secretary incharge of concerned departments in States. Various organisations of Govt. of Maharashtra have submitted 17 project proposals to the STAC.
- (b) The details are annexed as Annexure-I
- (c) Out of 17 proposals, one proposal duly approved by the STAC has been received by CGWB and the same has been sanctioned for implementation. Out of the remaining 16 proposals, two proposals have been returned to the concerned agencies after scrutiny by the STAC due to non-feasibility and 14 proposals are under consideration with the STAC.
- (d) No complaints regarding the delay in release of funds for any project have been received.
- (e) Question does not arise in view of (d) above.